

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 1262 OF 2024**

IN THE MATTER OF:

Shankar Lal Lakhade & Ors.

.....PETITIONER

VERSUS

State of Madhya Pradesh & Ors.

.... RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 08.07.2025)

Shankar Lal Lakhade

..... PETITIONER

VERSUS

- 1. Principal Secretary, Environment Department**
Government of Madhya Pradesh
E-5, Arera Colony, Bhopal, Madhya Pradesh 462016
Email: dg.epco@mp.gov.in/ed.epco@mp.gov.in **(RESPONDENT NO.1)**
- 2. Director Mining and Geology, Government of Madhya Pradesh**
Directorate of Geology and Mining,
29-A, Khanij Bhawan, Arera Hills, Bhopal (Madhya Pradesh), India - 462002
Email: dirgeomn@nic.in/secymining@mp.gov.in **(RESPONDENT NO.2)**
- 3. M/s. M.P State Mining Corporation Ltd.,**
Through Managing Director
Paryawas Bhawan, Block 'A', II nd floor, Jail Road, Arera Hills,
Bhopal, Madhya Pradesh 462011
Email: info@mpsmcl.com/info.mpsmc@mp.gov.in **(RESPONDENT NO.3)**
- 4. District Magistrate, Balaghat**
Collector Banglow Balaghat, Madhya Pradesh-481001
Email: dmbalaghat@nic.in **(RESPONDENT NO.4)**
- 5. Central Pollution Control Board**
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mnsb.cpcb@nic.in **(RESPONDENT NO.5)**
- 6. Madhya Pradesh Pollution Control Board**
Through Member Secretary,
E-5, Arera Colony, ParyavaranParisar,
Bhopal, Madhya Pradesh- 462 016
Email: ms-mppcb@mp.gov.in **(RESPONDENT NO.6)**
- 7. Ministry of Environment, Forest & Climate Change, Regional Office, Bhopal**
Through its Secretary
E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony,
Link Road-3, Ravishankar Nagar, Bhopal-462016
Email: rowz.bpl-mef@nic.in **(RESPONDENT NO.7)**
- 8. M/s R G Associates Consortium** **(RESPONDENT NO.8)**
- 9. M/s Rajesh Pathak (Contactor)** **(RESPONDENT NO.9)**
- 10. M/s Wainganga Mining Works Pvt. Ltd.** **(RESPONDENT NO.10)**